

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH-IV**

CP(IB)-2182/MB-IV/2019

Under section 9 of the Insolvency &
Bankruptcy Code, 2016

In the matter of

Shubham Pharmachem Pvt. Ltd.
...Operational Creditor

Versus

Pure Lifescience Pvt. Ltd.
Corporate Debtor

Order Delivered on 25.10.2019

Coram:

Mr. Rajasekhar V.K.	:	Hon'ble Member (Judicial)
Mr. Ravikumar Duraisamy	:	Hon'ble Member (Technical)

ORDER

Per: Rajasekhar V.K., Member (Judicial)

1. In continuation of order dated 22.10.2019 passed by this Adjudicating Authority in the above matter, this Adjudicating Authority hereby appoints Mr. Lakshminarayan Krishnamoorthy, Registration No.: IBBI/IPA-002/IP-N00260/2017-2018/10773 having address at 11, Ellora Building, Plot 51/54/56,

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Chhedanagar, Mumbai – 400 089 (email: murti_1945@rediffmail.com, Mob.: 9004081585) as the Interim Resolution Professional (IRP) in the matter. He is directed to take further steps in the matter immediately.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

25.10.2019

Sd/-

RAJASEKHAR V.K.
Member (Judicial)